

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 281/98

Thursday the 4th day of June 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

G.S. Mohandas
S/o P.Gopinathan
SCP/KVU, Kadakkavur
Railway Quarters 19-B
Kadakkavur
Thiruvananthapuram

...Applicant

(By advocate Mr K Ramakumar)

Versus

1. The General Manager
Southern Railway
Chennai.
2. The Divisional Personnel Officer
Trivandrum Division
Southern Railway
Thiruvananthapuram.

.. Respondents.

(By advocate None)

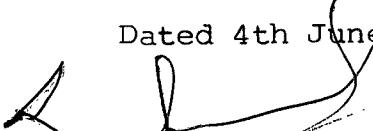
Application having been heard on 4th June 1998, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

After making submissions for quite some time, learned counsel for applicant wishes to withdraw the application with liberty to take up the matter with the Department. Permission is granted. Application is closed as withdrawn.

Dated 4th June 1998.


(S.K. GHOSAL)
ADMINISTRATIVE MEMBER


(A.V. HARIDASAN)
VICE CHAIRMAN

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